

3. इस कार्यकारी दल की सिफारिशों को सरकार ने स्वीकार कर लिया था और इसके अनुसार देश के पूर्वी क्षेत्र में स्थित कोयला खानों से उत्तरी और पश्चिमी क्षेत्रों में तापीय बिजलीघरों को कोयले को घोल के रूप में पाइप लाइन द्वारा परिवहन से सम्बन्धित व्यापक तकनीकी-आर्थिक साध्यता अध्ययन का काम नवम्बर, 1981 में इंजीनियर्स इंडिया लिमिटेड को सौंप दिया गया था।

4. परामर्शदाता, मेसर्स इंजीनियर्स इंडिया लि० द्वारा तैयार की गई प्रारम्भिक रिपोर्ट के प्रारूप पर कार्यकारी दल ने विचार-विमर्श किया था और ये परामर्शदाता अब अन्तिम रिपोर्ट तैयार कर रहे हैं। इंजीनियर्स इंडिया लिमिटेड से अन्तिम साध्यता रिपोर्ट प्राप्त होने पर सम्बन्धित भागों पर कोयले के परिवहन के अन्य साधनों की तुलना में पाइप लाइन द्वारा परिवहन के विस्तृत लागत-लाभ विश्लेषण का काम योजना आयोग में किया जाएगा।

#### Arrest of Fake Traders in Ornaments in Delhi.

625. SHRI H. N. NANJE GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has recently arrested some of the fake traders in ornaments in the capital;

(b) if so, the details of the traders arrested; and

(c) the steps contemplated to book such culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No such arrests have been made recently.

(b) Does not arise.

(c) As and when any complaint in this regard is received, prompt action will be taken to apprehend the culprits.

#### "Coordinated Research on Ecosystem"

627. SHRI M. N. NANJE GOWDA:  
SHRI D. M. PUTTE GOWDA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is a need for an integrated approach between the Zoological Survey of India and Botanical Survey of India on one side and universities on the other side to have a research towards protection of ecological system;

(b) If so, whether the scientists have deeper studies of endangered species and hazards of massive export of frogs and turtles; and

(c) If so, what steps have been taken by Government to ban the export of frogs and turtles due to which the ecological system is leading to an imbalance?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH): (a) Yes, Sir.

(b) The scientists of Botanical and Zoological Surveys of India and universities are engaged in the studies of endangered species and also of hazards of export of frogs and turtles.

(c) The export of turtles is completely banned under the current export policy. The Government is also examining the question of curtailing the export of frogs or frog legs, as also farming both frogs and turtles in order to save the natural populations of these species.

#### Issue of False Certificates by Travel Agencies to Government Servants for LTC Claims

628. DR. A. U. AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that travel agencies issue false certificates on charging their commission to Government servants for preferring their LTC claims as a result of which there is a flourishing racket; and

(b) if so, how Government propose to counter this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Department of Personnel and Administrative Reforms has no information in this regard as it is for the authorities passing LTC claims for payment to satisfy themselves regarding the genuineness of the claims submitted to them by individual Government Servants.

(b) A Government servant who prefers a false claims renders himself liable to suitable departmental action. Prosecution may also be resorted to in suitable cases.

#### Promotions of Section Officers to the Grade of Under Secretary

629. DR. A. U. AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the article "Bureaucracy—The powers that be" appearing in the *India Today*, January 15, 1982;

(b) if so, what are the reasons to hold up the promotions of large number of Section Officers to the Grade of Under Secretary and issue of Select List for Grade I of CSS for 1982 as cleared by the UPSC together with details of steps taken to implement the recommendation of the Commission;

(c) whether similar promotions have been held up in other Ministries/Departments too; and

(d) if so, the details thereof and measures taken to ensure speedy implementation of the Commission's recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) to (e). The Select List for Grade-I of CSS for 1982 consisting the names

of officers recommended by the Union Public service Commission was issued on 7th January, 1983. The officers included in the Select List are being promoted in the various Ministries/Department with reference to the vacancy position obtaining in each Ministry/Department.

#### Liberalisation of Freedom Fighter Pension Scheme

630. SHRI UTTAMBHAI H. PATEL:  
SHRI K. KUNHAMBU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently "Freedom Fighter Pension Scheme" has been liberalised;

(b) if so, the details thereof;

(c) the reasons for taking the said decision;

(d) the number of applications received from freedom fighters during the last three years from Bulsar District of Gujarat;

(e) how many applications have been sanctioned, rejected or are under consideration and the reasons in each case;

(f) how much amount Government are spending on freedom fighters every year; and

(g) what other benefits and facilities are being given to freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The details are given in the statement enclosed.

(c) These liberalisations have been made on the recommendations of the Non-Official Advisory Committee of Freedom Fighters.

(d) and (e) Sixty applications were received from district Bulsar (Gujarat) out of which pension has been sanctioned to 32 freedom fighters. Four cases have been rejected being not covered under the purview of the provisions of the